

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

IA(I.B.C)/774(CH)2023

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And

CP (IB) No. 396/Chd/Hry/2019

IN THE MATTER OF:

Justbuild Infratech Pvt. Ltd.

... Petitioner- Operational Creditor

Versus

GLM Infratech Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 60(2), 60(5), IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.08.2024.

Sd/-

Court Officer